

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN STARRED QUESTION NO. 1150**  
TO BE ANSWERED ON 22.07.2022

**ANGANWADI CENTRES**

1150. SHRI RITESH PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) and Workers/Helpers/Supervisors engaged therein, State/UT-wise indicating the honorarium presently paid to them;
- (b) whether the Government is aware of harrowing working conditions and reduced wages of such workers in the country and if so, the reaction of the Government thereto;
- (c) whether the Government has received any representation or taken cognizance of protests by Anganwadi workers/helpers demanding an increase in their honorarium and if so, the details thereof;
- (d) whether any meeting was held with the States to consider the demand for increase in wages of such workers and if so, the details and the outcome thereof; and
- (e) whether the Government has any proposal for redressal of their problems/demands and increase their honorarium/wages and social security benefits including implementation of the recommendations by the Committee in this regard and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) State/UT-wise number of Anganwadi Centres (AWCs) and workers/helpers/supervisors engaged therein, as on 31.03.2022, is annexed. Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are paid monthly honorarium as decided by the Government from time to time. Presently, honorarium of AWWs at main-AWCs is ₹ 4,500/- per month; AWWs at mini-AWCs is ₹3,500/- per month; AWHs is ₹2,250/- per month. AWWs are paid a performance linked incentive of ₹ 500/- per month, while for AWHs the performance linked incentive is Rs 250/- per month. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources. Supervisors under Anganwadi Services are government employees, whose pay scales are decided from time to time by the concerned State Government/UT Administration.

In order to improve the working conditions of AWWs, Ministry of Women and Child Development has issued revised joint guidelines with Rural Development and Panchayati Raj, for construction of 4 lakh AWC buildings across the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in convergence with Anganwadi Services, under Saksham Anganwadi and Poshan 2.0. Under Swachhta Action

Plan, grants are provided for drinking water facilities and for toilet facilities per AWC. Grants are also sanctioned for purchase of water filter, furniture, equipment, etc. Besides, AWWs have been provided with Smart Phones for efficient service delivery.

There have been sustained engagements with State Governments for review and improvement including recent interactions to discuss different implementation related issues such as Anganwadi Infrastructure, non-operationalisation of Anganwadi Centres, filling of vacancies of Anganwadi Services functionaries, smooth delivery of services to the beneficiaries etc. to strengthen the services.

Further streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition.

In addition, following benefits are also given to AWWs/AWHs:

i) **Leave:** They have been allowed paid absence of 180 days of maternity leave and 20 paid annual leaves.

ii) **Award:** In order to motivate the Anganwadi Workers and give recognition to good voluntary work, a Scheme of Award for AWWs/AWHs, comprising Rs.50,000/- cash award to AWWs and Rs.40,000/- cash award to AWHs was introduced.

iii) **Uniform:** Government has made a provision for a set of two Uniforms (saree/suit per annum).

(c) Government has received demands from Anganwadi Workers/Unions etc. for increasing the honorarium. However, the Government of India undertakes revision of the honorarium of AWWs and AWHs from time to time. With effect from 01.10.2018, the Government of India has enhanced the honorarium of AWWs/AWHs. Additional honorarium is paid by the States/UTs from their own financial resources.

(d) From time to time, there have been sustained engagements with State Governments/UT Administrations for review and improvement including recent interactions to discuss different implementation related issues to strengthen Anganwadi services.

(e) AWWs/AWHs are covered under Social Security Insurance Schemes.

AWWs/AWHs who have been engaged with Covid-19 related tasks have been included in the Pradhan Mantri Garib Kalyan Package for insurance cover of Rs.50 lakh subject to fulfillment of certain conditions prescribed for the coverage.

Also, State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get them enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme on voluntary basis in order to get assured monthly pension on attaining the age of 60 years.

With respect to problems/issues faced by Anganwadi Workers and Anganwadi Helpers, the same are taken up with concerned States/ UTs for appropriate action.

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**Annexure**

**Annexure Referred In Reply to Part (a) of Lok Sabha Un-Starred Question No.1150 for answer on 22.07.2022 raised by Shri Ritesh Pandey regarding “Anganwadi Centres” indicating State/UT-wise number of Anganwadi Centres and Wokers/Helpers/Supervisors engaged therein, as on 31.03.2022**

S. No	State/UTs	No. of Anganwadi Centres		Supervisor	Anganwadi Workers	Anganwadi Helpers
		Sanctioned	Operational	In-position	In-position	In-position
1	Andhra Pradesh	55607	55607	1302	54286	46112
2	Arunachal Pradesh	6225	6225	249	6225	6225
3	Assam	62153	61715	1984	60780	55287
4	Bihar	115009	112094	2077	112094	103141
5	Chhatisgarh	52474	51664	1294	49411	42408
6	Goa	1262	1262	47	1224	1209
7	Gujarat	53029	53029	1772	50143	46846
8	Haryana	25962	25962	707	24044	22161
9	Himachal Pradesh	18925	18925	636	18697	17916
10	Jharkhand	38432	38432	726	37895	35316
11	Karnataka	65911	65911	2005	64240	59080
12	Kerala	33318	33115	1151	33115	32986
13	Madhya Pradesh	97135	97135	3019	95860	82266
14	Maharashtra	110486	110410	2681	105964	83313
15	Manipur	11510	11510	286	11497	9952
16	Meghalaya	5896	5895	185	5892	4625
17	Mizoram	2244	2244	90	2244	2244
18	Nagaland	3980	3980	159	3980	3980
19	Odisha	74154	74096	2518	72917	62823
20	Punjab	27314	27305	753	25706	22401
21	Rajasthan	62010	61655	1392	59478	53180
22	Sikkim	1308	1308	52	1308	1308
23	Tamil Nadu	54439	54439	1506	45186	40110
24	Telangana	35700	35584	830	33874	28079
25	Tripura	10145	9911	207	9911	9911
26	Uttar Pradesh	190145	189430	2624	161960	137965
27	Uttarakhand	20067	20067	418	19478	14227
28	West Bengal	119481	119481	1179	105679	100521
29	A & N Islands	720	719	27	719	689
30	Chandigarh	450	450	18	450	447
31	Dadra & N Haveli and Daman & Diu	409	405	8	405	337
32	Delhi	10897	10896	370	10205	10491
33	Jammu & Kashmir	30765	28078	867	27511	27601
34	Ladakh	1173	1139	39	1129	1123
35	Lakshadweep	71	71	2	71	71
36	Puducherry	855	855	34	855	855
<b>Total</b>		<b>1399661</b>	<b>1391004</b>	<b>33214</b>	<b>1314433</b>	<b>1167206</b>